

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 312
ANSWERED ON 08.12.2022

ELECTRICITY GENERATED FROM SOLAR ENERGY

+312. SHRIMATI BHAVANA PUNDALIKRAO GAWALI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the quantum of electricity generated from solar energy in the country at present;
- (b) the names of the schemes being implemented by the Government to provide the benefits of solar energy to the citizens of the country;
- (c) the criteria and conditions prescribed for availing the benefits of the said schemes by the citizens and farmers;
- (d) the expenditure incurred on the said schemes during the last three years and the current year, State/UT-wise; and
- (e) the provisions and conditions laid down for providing subsidy to farmers under Solar Pump Yojana?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) As reported by Central Electricity Authority, a total of 56.74 billion units of electricity have been generated in the country from solar power plants during 01.04.2022 to 31.10.2022.

(b) to (e) The Ministry of New and Renewable Energy (MNRE) is implementing following citizen centric schemes to provide benefit of solar energy to the citizens of the country, including farmers:

(i) Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) for farmers, including the provision for installation of solar pumps

(ii) Rooftop Solar Programme Ph-II for residential sector consumers of electricity.

The details of these schemes are given at **Annexure-I**.

Details of expenditure under these schemes during last three years and current year are given at **Annexure-II**.

ANNEXURE-I REFERRED TO IN REPLY TO PART (b) to (e) OF LOK SABHA UNSTARRED QUESTION NO. 312 FOR 08.12.2022

DETAILS OF MAJOR CITIZEN CENTRIC SCHEMES FOR PROMOTION OF SOLAR ENERGY

Scheme	Targets/Conditions	Beneficiary	Financial Assistance available
a) Rooftop Solar Programme Ph-II	<p>Addition of 4000 MW RTS capacity in Residential Sector through provision of Central Financial Assistance (CFA). In addition, incentives to Discoms for initial 18000 MW RTS capacity addition.</p> <p>The Programme is demand driven and open for all citizens of the country for installation of rooftop solar in residential sector as per provisions of implementation guidelines issued for the Programme</p>	Residential consumers of electricity	<p>(i) For Residential Sector</p> <ul style="list-style-type: none"> • Central Financial Assistance (CFA) of 40% for capacity up to 3 kWp • CFA of 20% for capacity beyond 3 kWp and up to 10 kWp • CFA of 20% for GHS/RWA capacity up to 500 kWp (limited to 10 kWp per house and total upto 500 kWp) <p>(ii) For Discoms incentives up to 10% of project cost of new installations in a year depending upon achievements in capacity addition above baseline.</p>
b) Pradhan Mantri-Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM)	<p>The Scheme is demand driven and open for all farmers of the country for implementation as per guidelines issued for the Scheme</p> <p>Component A: Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants on barren/fallow/pasture/marshy land of farmers</p> <p>Component B: Installation of 20.00 Lakh Stand-alone Solar Pumps in off-grid areas.</p>	Farmers	<p>Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar/ other renewable power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI that payable to DISCOMs is Rs. 33 Lakh per MW.</p> <p>CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar Agriculture pump is provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is</p>

	<p>Component C: Solarisation of 15 Lakh Grid Connected Agriculture Pumps including through feeder level solarisation</p>	<p>lower, of the stand-alone solar pump is provided.</p> <p>CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component will be provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided. For agriculture feeder solarization, financial support up to 1.05 Crore per MW is provided.</p>
--	---	--

**ANNEXURE-II REFERRED TO IN REPLY TO PART (b) to (e) OF LOK SABHA
UNSTARRED QUESTION NO. 312 FOR 08.12.2022**

**STATE-WISE DETAILS OF FUNDS RELEASED DURING LAST THREE YEARS
AND CURRENT YEAR UNDER CITIZEN CENTRIC SCHEMES**

States/UTs	Funds Released during FY 2019-20 to 2022-23 (till 30.11.2022) in Rs. Crore
Andaman & Nicobar	0.35
Andhra Pradesh	6.31
Arunachal Pradesh	0.15
Assam	0.43
Bihar	0.89
Chandigarh	0.85
Chhatisgarh	2.05
Goa	3.59
Gujarat	1923.57
Haryana	264.91
Himachal Pradesh	8.57
Jammu & Kashmir	16.70
Jharkhand	16.62
Kerala	70.79
Karnataka	1.26
Madhya Pradesh	88.74
Maharashtra	239.17
Manipur	0.36
Meghalaya	0.28
Mizoram	0.05
NCT of Delhi	9.77
Odisha	0.77
Punjab	92.36
Rajasthan	521.31
Tamil Nadu	30.00
Telangana	53.99
Tripura	11.32
Uttar Pradesh	83.70
Uttarakhand	9.76
Others	20.75
Total	3479.37